

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 56 of 2016

Dated: 5th September 2017

In the matter of:

Salasar Polytex Pvt. Ltd.

...

Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors.

...

Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **06.11.2017.**

PPS/Court Master